

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : J Jaya Seelan
Vs
Vasav Construction Com P Ltd

MAIN PETITION NUMBER : CP/1398/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/486(CHE)/2022; IA/143(CHE)/2022

ORDER

IA/486(CHE)/2022

Present: Mr. Badrinarayanan, Ld. Counsel for Applicant.
Mr. Prakash, Ld. Counsel for R1.
Mr. Jerin Asher Sojan, Ld. Counsel for R2.
Mr. Rohan Rajasekaran, Ld. Counsel for R3/IRP.

IA/143(CHE)/2022

Present: Mr. Jitin George, Ld. Counsel for Liquidator.
Mr. Prakash, Ld. Counsel for R1.
Mr. Jerin Asher Sojan, Ld. Counsel for R2.
Mr. Rohan Rajasekaran, Ld. Counsel for R3/IRP.

Heard.

Parties are directed to come in person physically and present their case.

List the applications for hearing on **12.07.2024. (Physical hearing)**

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**